

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.108/99

Monday, this the 22nd day of February, 1999.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

Baby.P, Casual Mazdoor,  
Office of the Sub Divisional Engineer (Auto II),  
Central Telephone Exchange,  
Calicut -1, residing at  
Kuttimon House,  
Veliyancheripadam, Calicut.

.. Applicant

By Advocate Mr M. Paul Varghese

Vs.

1. Junior Telecom Officer,  
Buildings, Telephone Exchange,  
Calicut - 673 001.
2. General Manager,  
Telecommunications, Calicut.

.. Respondents

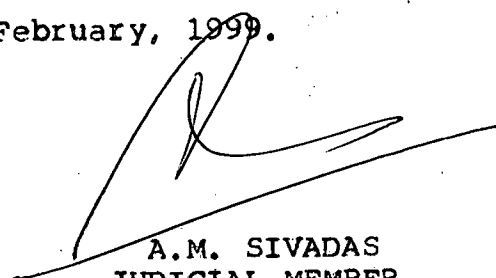
By Advocate Mr Govindh K. Bharathan, Sr.CGSC.

The application having been heard on 22.2.99,  
the Tribunal on the same day delivered the following:

ORDER

Since the Miscellaneous application for condonation  
of delay is dismissed, the Original application is dismissed.  
No costs.

Dated the 22nd day of February, 1999.



A.M. SIVADAS  
JUDICIAL MEMBER

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